

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:2171

ANSWERED ON:18.12.2013

CCTV CAMERAS IN COURTS

Agarwal Shri Rajendra;Meghwal Shri Arjun Ram ;Ramshankar Dr.

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether the Supreme Court Bar Association has requested for installing CCTV cameras in the Courts including around the chambers of judges;
- (b) if so, the reaction of the government thereon;
- (c) whether the government proposes to enact law for installing CCTV cameras;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**Answer**

MINISTER OF LAW AND JUSTICE AND COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI KAPIL SIBAL)

a) & b): The Government has not received any proposal from the Supreme Court Bar Association for installing CCTV cameras in the Courts including around the chamber of judges.

c) to e): There is no proposal to enact law for installing CCTV cameras in the Courts including around the chamber of Judges.